

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2841
ANSWERED ON:14.03.2011
FISH IN CAUVERY RIVER BASIN
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Mahseer fish unique to the Cauvery river basin, has been killed by local villagers using crude bombs;
- (b) if so, the details thereof and the number of cases registered in this regard; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) During last 3 years, four cases have been booked for illegal poaching of Mahseer fish in Cauvery Wildlife Sanctuary. Details of the cases, as received from the Government of Karnataka are as under:

Year	No. of cases	Remarks
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2008-09	1	JFMC (Kanakapura) FOC No. 5/2008-09, Dated: 20.12.2008 CC No. 74/2008
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2009-10	1	JFMC (Kanakapura) FOC No. 7/2009-10, Dated: 17.02.2010
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2010-11	2	JFMC (Kanakapura) FOC No. 2/2010-11, Dated: 26.05.2010 FOC No. 4/2010-11, Dated: 03.07.2010
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(c) The steps taken by the Government in this regard are as follows:

- i. Declaration of complete ban on Mahseer fish angling inside the Protected Areas of Cauvery Wildlife Sanctuary.
- ii. Stringent protection and surveillance measures inside the Protected Areas.
- iii. Establishment of anti-poaching camps inside the Protected Areas of Cauvery Wildlife Sanctuary.
- iv. Round the clock forest force perambulation to check Mahseer related wildlife offenses thereby preventing occurrence of such cases.
- v. Strengthening telecommunication, supervision and wireless networking within the Protected Areas of Cauvery Wildlife Sanctuary and across the Tamil Nadu Border.
- vi. Intensive patrolling is being carried out to prevent poaching of Mahseer fish.